

MA

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/59/2016
NAME OF THE PETITIONER(S) : C Manoharan
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others
UNDER SECTION : 397/398, 111, 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A-G. Sathya narayana For A.M. Sathyanarayanan	Counsel for Petitioner	Shri M.
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ORDER

Counsel for petitioner present and reported that petitioner died. He wants to bring the LR's on record and prayed time. No representation on behalf of the respondents. Time extended at request of counsel for petitioner. Put up on **16.12.2016** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)